

**Permanent Number of Provident Fund
Accounts**

6162. SHRI NARAYAN CHOUBEY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a Zonal Officer (W. C.), New Delhi of CPWD is allotting permanent number for Provident Fund accounts to each subscriber, which do not change with the transfer of the workers from one Division to another;

(b) if so, whether the same procedure is being followed by Zonal Officers (W. C.) Calcutta and Bombay; and

(c) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) Yes, Sir.

(b) This procedure is being followed by Zonal Officer Bombay. The Zonal Officer Calcutta allots new number when a worker is transferred to another Division.

(c) No instructions have been issued by Director General of Works, Central Public Works Department, for allotting permanent account number.

[Translotion]

Repairs of Aram Bagh Quarters

6163. SHRI MANVENDRA SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the construction work is still going on in the quarters at Aram Bagh, New Delhi. Although their allotments had been made one year ago and if so, the reasons therefor;

(b) whether the condition of quarters allotted one year ago is very bad and they need immediate repairs;

(c) whether necessary electricity and water fittings have not been provided in these quarters and the fittings provided are falling; and

(d) the action being taken by Government to solve such difficulties of the allottees ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) No, Sir.

(b) No, Sir. It is not a fact. The condition of the quarters already allotted is satisfactory. However, routine annual repairs/maintenance is carried out as usual.

(c) It is not correct. Electric and water supply fittings have been provided in these quarters and these are intact.

(d) Complaints are attended to properly.

**Provision at Balconies etc. in Aram
Bagh Area**

6164. SHRI SATYANARAYAN PAWAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether balcony which was not provided earlier in type 'A', 'B' and 'C' quarters allotted to Central Government employees by the Estates Office in DIZ area and Aram Bagh, New Delhi is being provided now;

(b) whether type A and B quarters in Aram Bagh were allotted more than a year ago but have not yet been handed over to CPWD enquiry office and complaints regarding their repair and cleanliness are not attended to and rubbish dumps around these quarters have also not yet been removed; and

(c) if so, the action being taken by Government to solve the problems of the employees residing in this area ?